NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

CA-(CAA)-142(ND)2017

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Capital Electrotech Ltd. & Ors. And Capital Urjatech Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Mukesh Sukhija, Advocate for the Petitioner

ORDER

Reserved for orders

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)

Sd = /-